

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Ashapura Garments Limited Date of Commencement of Liquidation: 25-09-2023; List of Stakeholders as on Date: 11-12-2023; Name of IP: Mohit Bipinchandra Adatiya; Process Number: 1; Last 5 digit of registration number: 13004

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	6	9471489726	6	8949518448		521971278		Annexure 3
4	Unsecured financial creditors	2	1101252163	2	1101252163				Annexure 4
5	Operational creditors (Workmen)								Annexure 5
6	Operational creditors (Employees)								Annexure 6
7	Operational creditors (Government Dues)	3	270412458	3	270412458				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	60050275	6	58116046		1934229		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								Annexure 9
Total		17	10903204622	17	10379299115		523905507		